

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.557/KB/2017
CA(IB) No. 99/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th February 2018, 10.30 A.M

Name of the Company		Gautam Kumar Roy -Versus-Dooteriah & Kalej Vally Tea Estate Pvt.Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	ARUN GUPTA, FCA	IRP - C Rajthor	Arum 7/2/18
2.	Worishik Ganguly, Adv		
3.	Debojit Roy, Adv	Respondent - Petitioner	Ganguly 7/2/18 Dy M.S. Sarma Ganguly
4.	S.M. Gupta, FCSO		
4.	MADHU SUDAN SARKAR (Adv)		

ORDER

Nobody represents from the applicant's side in CA (IB) No. 99/KB/2018. Ld. Interim Resolution Professional as well as Ld. Counsel for the operational creditor (respondent in CA) is present.

List it on 08/02/2018.

sd

(Jinan K.R.)
Member (J)